

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:4125
ANSWERED ON:03.08.2009
REHABILITATION COUNCIL OF INDIA
Ahir Shri Hansraj Gangaram

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the role of Rehabilitation Council of India(RCI);
- (b) the objectives of the RCI;
- (c) whether RCI, New Delhi has given permission to various organizations to run training centers for disabled during the year 2008-09;
- (d) if so, the details thereof;
- (e) whether other organizations have`also been given permission to set up training centres for disabled in the same district where such a centre is already existing;
- (f) if so, the reasons therefor; and
- (g) the action being taken in this regard?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (D. NAPOLEON)

(a) & (b) The Rehabilitation Council of India (RCI) is mandated to:

- i. Prescribe the minimum standards of education required for granting recognized rehabilitation qualifications by Universities or Institutions in India
- ii. advise the Central Government regarding recognition of qualifications of rehabilitation professionals.
- iii. negotiate with the authority in any country outside India for settling of scheme of reciprocity for the recognition of qualifications, and recommend recognition of qualifications by the Central Government.
- iv. appoint Inspectors and Visitors to inspect any University or Institution where education for practicing as rehabilitation professionals is given or to attend any examination held by them, for the purpose of giving recommendations to the Central Government regarding recognition of qualifications.
- v. maintain Central Rehabilitation Register for registration of Rehabilitation Professionals and personnel.
- vi. prescribe standards of professional conduct and etiquette and code of ethics for rehabilitation professionals.
- Vii. promote research in rehabilitation and special education, (c) to (g) The information is being collected and will be laid on the Table of the House.